

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5214**  
ANSWERED ON 02/04/2025

**RENEWABLE ENERGY PROJECTS IN ASSAM**

5214. SHRI AMARSING TISSO:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of ongoing and proposed renewable energy projects in Assam particularly in Karbi Anglong and Dima Hasao districts;
- (b) whether the Government has any specific schemes to promote solar, wind and small hydropower projects in the North Eastern Region especially in remote tribal areas;
- (c) the funds allocated and utilized for renewable energy development in Assam during the last three years;
- (d) whether the Government is providing any financial or technical assistance to local entrepreneurs and startups for setting up renewable energy projects in the region; and
- (e) the steps taken to ensure off-grid and mini-grid renewable energy solutions for rural electrification in remote parts of Assam?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) The detail of ongoing and sanctioned renewable energy projects in Assam also available for Karbi Anglong and Dima Hasao districts is placed at **Annexure-I**

(b) The Ministry of New and Renewable Energy (MNRE) is implementing various schemes for promotion of Solar Energy in the country including in the North Eastern Region. The detail of these schemes is given at **Annexure-II**. Presently, there is no specific scheme on Wind and Small Hydro Power.

(c) MNRE has released Rs. 35.40 Cr under various renewable energy schemes in Assam during the last three years (i.e. FY 2021-22 to 2023-24).

(d) The local entrepreneurs and startups are also allowed for participating in the schemes and programmes being implemented by the MNRE. However, there is no separate provision of financial assistance for them.

The local entrepreneurs and startups can also participate in the Ministry's Human Resource Development (HRD) programme for developing their skills in the renewable energy sector.

(e) To encourage off-grid and mini-grid renewable energy solutions for rural and remote areas including in the state of Assam, the Ministry of New and Renewable Energy is implementing following schemes:

- (i) PM KUSUM Component-B for installation of standalone solar pumps for irrigation.
- (ii) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) for electrification of households (through standalone solar home lighting systems or solar microgrids) and solarisation of Multi-Purpose Centres & Public Institutions in identified PVTG and Tribal Areas.
- (iii) National Bioenergy Programme covering biomass, waste to energy and biogas components including decentralised mode of operation.

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**Annexure- I referred to part (a) of the Lok Sabha Unstarred Question no. 5214 By Shri Shri Amarsing Tisso, to be answered on 02.04.2025 on “Renewable Energy Projects in Assam”**

**Details of ongoing and sanctioned renewable energy projects in Assam also applicable for Karbi Anglong and Dima Hasao districts**

**PM Surya Ghar: Muft Bijli Yojana (as on 28.03.2025)**

No. of applications received on National Portal	308,949
Households benefitted by installation of rooftop solar	11,179

**PM KUSUM:**

Capacity of Solar Plants capacity sanctioned under component-A (MW)	2
Standalone Solar Water Pumps sanctioned under Component-B (Nos)	4000

**Biogas Programme:**

Annual target of Forest Development Agency (Social Forestry) for FY 2024-25	63 nos.
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**Annexure- II referred to part (a) of the Lok Sabha Unstarred Question no. 5214 By Shri Shri Amarsing Tisso, to be answered on 02.04.2025 on “Renewable Energy Projects in Assam”**

**Detail of the major ongoing schemes to promote solar energy in the North East region including Assam**

**(i) PM-KUSUM Scheme:**

PM-KUSUM (Pradhan Mantri Kisan Urja Suraksha Evam Utthaan Mahabhiyan) scheme is a flagship program to promote small Grid-Connected Solar Power Plants (Component A), installation of stand-alone solar-powered agricultural pumps (Component B) and solarisation of existing grid-connected agricultural pumps including feeder-level solarisation (Component C).

**For the North Eastern States, the CFA/incentives are as follows: -**

- i. Under Component A: Procurement Based Incentives (PBI) @ Rs. 0.40 per unit for five years will be provided to DISCOMs for setting up of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is upto Rs. 33 Lakh per MW
- ii. CFA is provided for all the individual farmers installing/solarising the agriculture pumps in NER/Hilly/Islands up to 7.5HP capacity under both the Component-B and Component-C and are provided with Central Financial Assistance (CFA) of 50% of the benchmark cost or the tender cost, whichever is lower. Further, the CFA will be available for pump capacity up to 15 HP, however, it will be restricted to 10% of total installations in the state.
- iii. Under Feeder Level Solarisation under component C, CFA is calculated considering the cost of the solar power plant as Rs. 3.5 Crore/ MW. Therefore, the CFA of 1.75cr/MW can be provided to States.

**(ii) PM Surya Ghar: Muft Bijli Yojana:**

Rooftop solar projects in residential sector are being supported under the Scheme. The scheme provides central financial assistance (CFA) as under:

S. No.	Type of Residential Segment	CFA in NER
1.	Residential Sector (first 2 kW <sub>p</sub> )	Rs 33,000/kW <sub>p</sub>
2.	Residential Sector (additional 1 kW <sub>p</sub> )	Rs 19,800/kW <sub>p</sub>
3.	Residential Sector (above 3 kW <sub>p</sub> )	No additional CFA
4.	GHS/RWA etc, for common facilities for up to 500 kW <sub>p</sub> (@3 kW <sub>p</sub> per house)	Rs 19,800/kW <sub>p</sub>

In addition, support is also available as incentives to DISCOMs/Local Bodies, development of Model Solar Village, innovative projects, payment security mechanism, capacity building, awareness and outreach, etc.

**(iii) Solar Park:**

Under the Solar Park Scheme support is provided for preparation of DPR (upto Rs. 25 lakh per Solar Park) and development of infrastructure (up to 20 Lakh per MW or 30% of the project cost, whichever is lower).

**(iv) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan ( DA JGUA):**

The Scheme will cover electrification of One Lakh un-electrified households (HHs) in Tribal and PVTG areas identified by Ministry of Tribal Affairs (MoTA) by provision of off-grid solar systems. The scheme includes a provision for providing off-grid solar lighting in 1500 Multi-Purpose Centres (MPCs) in PVTG areas as approved under PM JANMAN. Similarly, the scheme also includes provision for solarisation of 2000 public institutions through off-grid solar systems as approved under DA JGUA. The off-grid solar systems shall be provided only where electricity supply through grid is not techno-economically feasible. The financial outlay approved for the scheme under PM JANMAN and DA JGUA is given below:

S. No.	Components	Central Share (100%)	Approved Financial Outlay (in Rs. Crore)	Timeline
1	Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost	500	FY 2023-24 to FY 2025-26
2	Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas	Rs. 1 lakh per MPC	15	
3	Solarisation of 2000 public institutions through off-grid solar systems	Rs 1 lakh per kW	400	FY 2024-25 to FY 2028-29